

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S.
I/c Joint Registrar (J) (Services),
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 509/Admin.(Services)/2022 Dated: Allahabad: September 21, 2022

Subject:	<u>Regarding nomination of District Judges, Special Judges (POCSO), Principal Magistrates of Juvenile Justice Boards (JJBs) and Secretaries, DLSAs for participation in One Day Zonal Conference to be held at Gorakhpur on Sunday 25.09.2022.</u>
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Sir,

With reference to your letter no. Spl.Prog./JTRI-1424 dated 19.09.2022 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of captioned One day Zonal Conference, to be held at **Circuit House Annexe Auditorium, Gorakhpur on Sunday 25.09.2022** and to nominate the District & Sessions Judges, Special Judges (POCSO), Principal Magistrates of Juvenile Justice Boards (JJBs) and Secretaries, DLSAs of 13 districts, as mentioned in the enclosed **List-A** for participation in One Day Zonal Conference.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl: As above.

**sd/-
I/c Joint Registrar (J) (Services)**

No. 509(i)/Admin.(Services)/2022 Dated: Allahabad: September 21, 2022

Copy forwarded for information and necessary action to:-

- 1. The Principal Secretary (Law) & L.R., Govt. of U.P., Lucknow.**
- 2. The District & Sessions Judges, Gorakhpur, Kushinagar, Deoria, Maharajganj, Basti, Siddharthnagar, Sant Kabir Nagar, Balrampur, Azamgarh, Mau, Ballia, Ambedkar Nagar and Ghazipur** with the request to kindly attend the captioned Zonal Conference and kindly inform the other Officers, working under your administrative control, accordingly.
- 3. The Joint Registrar (J) (Computer), High Court, Allahabad.**

Encl: As above.

**sd/-
Deputy Registrar (Services)**

List-“A”

List of designated officers for nomination in One Day Zonal Conference to be held at Circuit House Annexe Auditorium, Gorakhpur on Sunday, 25.09.2022 for the Judicial Officers and other stakeholders of Juvenile Justice & POCSO Matters, under the aegis of Hon’ble High Court Juvenile Justice Committee

Sl. No	Judicial Officers holding the Post of				Districts
1.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Gorakhpur
2.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Kushinagar
3.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Deoria
4.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Maharajganj
5.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Basti
6.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Siddharthnagar
7.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Sant Kabir Nagar
8.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Balrampur
9.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Azamgarh
10.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Mau
11.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Ballia
12.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Ambedkar Nagar
13.	District & Sessions Judge	Special Judge (POCSO)	Principal Magistrate of JJB	Secretary, DLSA	Ghazipur